NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER

PETITION NUMBER

: CP/47/2017

NAME OF THE PETITIONER(S)

: S. K. Ganesan

NAME OF THE RESPONDENT(S): Lyton Power Systems Pvt Ltd & 2 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1. Dr. K. skarrichender 7. Cownel for petition D: Fall. M.

2. Sandear Kumer.

Jer Pipi Vishna.

Respondent

ORDER

PCS appeared for the petitioner. Representing counsel for the respondent present and stated that the matter is pending before the NCLAT in relation to the orders passed by this Bench. Both the parties prayed for time for making submissions. At their request time is enlarged. Put up on 17.01.2018.

_sel-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)